<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 157 OF 2016

Dated: 16th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Viyyat Power Pvt. Ltd. Vs.			Appellant(s)
Kerala State Electricity Board Ltd. & Ors		Respondent(s)	
Counsel for the Appellant(s) :	Mr. Buddy A. Ranganadhan Mr. Hiresh Chaudhary		
Counsel for the Respondent(s) :	Ms. Arushi Singh for R	<u>-1</u>	

<u>ORDER</u>

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties this matter is taken up today for hearing.

We have heard learned counsel for the appellant. Learned counsel for the appellant may file written submissions on or before 23.05.2018 after serving copy on the other side.

List the matter for further hearing on 29.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk